

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

ITEM No. 414

New IA-1191/ND/2022 in IB/162/ND/2022

IN THE MATTER OF:

Praxian Global Private Limited	...	Applicant
Versus		
Lenskart Solutions Private Limited	...	Respondent

Order under Section 9 of IBC.

Order delivered on 16.03.2022

Coram:

**MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA/1191/ND/2022

This application has been moved on behalf of the petitioner for withdrawal of the present petition. Learned Counsel for the petitioner sought liberty, the applicant should be allowed to withdraw the present petition, subject to settlement.

In view of the statement of the Learned Counsel for the petitioner, IB/162/ND/2022 along with New IA/1191/ND/2022 stands dismissed as withdrawn.

File be consigned to records.

-Sd-

**SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

-Sd-

**DHARMINDER SINGH
MEMBER (JUDICIAL)**